

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

In the Court of Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Dated 29-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
NOTICE			
<i>MORNING SESSION</i>			
1) M.V.C.	28/2021	ISSUE NOTICE	SURESH KUMAR N.
2) M.V.C.	31/2021	ISSUE NOTICE	SURESH KUMAR N.
3) M.V.C.	32/2021	ISSUE NOTICE	SURESH KUMAR N.
4) M.V.C.	33/2021	ISSUE NOTICE	SURESH KUMAR N.
EVIDENCE			
5) M.V.C.	26/2020	FURTHER EVIDENCE	
HEARING			
1) CrI.Misc.	10114/2021		Amarnath.M.
APPEARANCE OF ACCUSED			
2) SC	10010/2021	SUMMONS TO ACCUSED	Public Prosecutor
EVIDENCE			
3) SC	10023/2018	SS TO WITNESSES	Pubic Prosecutor
4) SC	10029/2018	SS TO WITNESSES	Public Prosecutor
ACCUSED STATEMENT u/s 313 CrPC			
<i>AFTERNOON SESSION</i>			
5) SC	10010/2018		Public Prosecutor
ORDERS ON BAIL APPLICATION			
6) SC	10029/2019		Public Prosecutor
ORDERS			
7) SC	10006/2020		PUBLIC PROSECUTOR
8) CrI.Misc.	10111/2021		Suresh Kumar N
9) CrI.Misc.	10112/2021		Vasanth Kumar
10) CrI.Misc.	10113/2021		A.V. Muralidhara
OBJECTION			
11) CrI.Misc.	10116/2021		Channakeshava H
To Call on to hear before Charge			
12) SC	10024/2019		Public Prosecutor

List of the cases dated: 29.4.21 PCT DB para

<u>Criminal CE</u>					
	965/14	24/16	1629/17	12/09	319/17
480/08	780/14	1144/16	607/18	55/09	14/18
287/08	739/14	504/16	47/18	66/09	31/18
479/08	555/14	965/16	768/18	658/09	311/20
591/09	675/14	962/16	693/18	664/09	327/20
54/09	431/14	135/16	247	571/09	208/20
96/10	1198/15	351/16	768/18	732/09	12/20
635/10	469/15	865/16	301/18		259/20
277/11	859/15	500/17	119/19		103/21
597/12	1038/15	1447/17	331/19	<u>P&R</u>	32/20
642/12	73/15	803/17	115/19	286/18	24/21
287/12	1066/15	759/17	149/19	347/18	102/21
929/12	413/15	338/17	401/19	282/18	
238/12	579/15	286/17	899/19	361/19	
432/12	884/15	255/17	459/19		
409/13	580/15	1810/17	818/19	<u>Comiss</u>	
748/13	970/15	1346/17	266/19	472/16	
629/13	336/15	607/17	1823/20	199/16	
1004/13	09/15	354/17	1673/20	204/18	
998/13	578/15	512/17	3150/20	261/18	
286/13	576/15	367/17	3139/20	270/19	
769/13	1068/15	46/17	1877/20	98/20	
753/13	520/15	1339/17	5243/20	38/21	
356/13	949/15	206/17	1800/20	39/21	
829/14	14/16	1409/17	524/20		
		333/17	3193/20	<u>Ceime</u>	
		178/17	1873/20	256/16	
		38	1600/20	316/16	
		318/17	1799/20	290/17	
		1587/17	3189/21		
			76/21		

IN THE COURT OF THE ADDL CIVIL JUDGE - SMF - D. B. Pura

Morning Session

Ce 185/07
 " 604/08
 " 632/09
 " 647/09
 " 543/10
 " 889/10
 " 905/10
 " 741/11
 " 227/12
 " 278/12
 " 299/12
 " 407/12
 " 868/12
 " 364/13
 " 539/13
 " 541/13
 " 577/13
 " 732/13
 " 766/13
 " 941/13
 " 968/13
 " 1035/13
 " 394/14
 " 512/14
 " 589/14
 " 597/14
 " 610/14
 " 611/14

Ce 794/14
 " 42/15
 " 851/15
 " 1163/15
 " 249/16
 " 286/16
 " 345/16
 " 1431/16
 " 1508/16
 " 1707/16
 " 1847/17
 " 66/18
 " 573/18
 " 406/18
 " 574/18
 " 715/18
 " 1185/18
 " 150/19
 " 1282/19
 " 29/20
 " 1531/20
 " 78/21
 " 2692/21
 " 3193/21
 " 3194/21
 " 3195/21
 " 3196/21
 " 3197/21
 " 3198/21

Ce 3199/21
 Pur 117/19
 Cris 122/20
 Cri 17/20
 " 166/20

Afternoon Session

Ce 57/02
 " 69/10
 " 885/11
 " 419/12
 " 624/13
 " 721/13
 " 967/13
 " 165/14
 " 528/14
 " 767/14
 " 951/14
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 " 1093/14
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 " 868/15
 " 967/15
 " 1005/15
 " 282/16
 " 361/16
 " 1515/16
 " 1528/16
 " 445/17
 " 591/17
 " 696/17
 " 940/17
 " 1161/17
 " 1356/17

Ce 1353/17
 " 1386/17
 " 1649/17
 " 1799/17
 " 1821/17
 " 1850/17
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 " 642/18
 " 827/18
 " 176/18
 " 24/19
 " 145/19
 " 358/19
 " 584/19
 " 593/19
 " 937/19
 " 1338/19
 " 1359/19
 " ~~709~~
 " 798/20
 " 799/20
 " 1532/20
 " 1743/20
 " 1778/20
 " 1841/20
 " 4562/20
 Pur 198/16
 " 262/19
 " 114/19

Pur-18/20
 Cri 133/16
 " 167/18
 " 25/19
 " 7/20
 " 56/20
 " 145/20